

forming the boundary between them. This river was crossable at many points after the rainy season till the Dam at Gandhi Sagar was constructed. People have thus been deprived of even the emergency facility which was available to them three decades back. In view of these facts, I would request the Minister of Irrigation, Government of India and the Minister of Surface Transport to please construct an over-head bridge across River Chambel between CHAUMEHLA and SITAMOW via Kundla so that the two areas of Rajasthan and M. P. may once again begin to enjoy open communication between them.

- (v) **Demand for adequate supply of Postal Orders of different denominations in West Bengal.**

KUMARI MAMATA BANERJEE (Jadavpur): The Postal Orders of different denominations are in acute shortage in West Bengal. These Postal Orders are required to be submitted as application fee in different Government and Semi-Government organisations along with applications for employment. The acute shortage of Postal Orders has caused and is causing a great deal of harassment to a large section of unemployed youths in West Bengal. They are not able to apply for jobs in various Government and Semi-Government organisations. So let the Government consider either to ensure adequate supply of the Postal Orders or to abolish the application fees which Government and Semi-Government organisations are charging with the applications in the form of postal orders.

- (vi) **Demand for clearance to Manugur Thermal Plant in Andhra Pradesh.**

SHRI GOPALKRISHNA THOTA (Kakinada) : In our country many states are facing acute shortage of power. Andhra Pradesh is facing acute shortage of power. The factories are suffering

because of shortage of power. So it is the Primary duty of the Central Government to provide adequate facilities to improve the situation and consider setting up new Thermal Power Stations. Firstly, raw material, coal is most important for Thermal power stations. According to experts, Manugur in Andhra Pradesh is a very good place for construction of a new Thermal Plant. Singareni Collieries are very near to this place. Plenty of Coal is there. Transportation is very cheap. We can also supply power to the other states from this station and main problem of unemployment can also be solved. In future Hydro-electrical projects are not useful in summer. So, we should develop the Thermal Power station. Please give clearance to the Manugur Thermal Plant in Andhra Pradesh.

- (vii) **Need to make available infrastructural facilities to Palda and Mudialy Fishermen's Cooperative Societies in West Bengal.**

SHRI R.P. DAS (Krishnagar) : Consequent upon the declaration of the year 1982 as 'Productivity Year', the Governing Body of National Productivity Council initiated Productivity Awards at the national level for selected industries for improved performance in productivity.

Since then the National Productivity Awards are being presented to the eligible units in industrial and agricultural groups and sub-groups.

It is gratifying to know that such productivity awards of 1985-86 were also presented to the winner units on 22nd April last and West Bengal scored the best and the second best productivity performance in Inland Fish Production in Cooperative Sector in 1985-86 on national level.

The objective of NPC is to stimulate productivity services with a view to maximising the utilisation of available resources to wage war against waste and

[Sh. R.P. Das]

to help secure for the people better and higher standard of living.

In view of this laudable objective of the NFC with a view to securing such objective, development of infrastructural facilities in and around the units is essential, more so for the agricultural sector. In so far as the winner units are concerned, motorable road, electricity, housing and such other facilities should be provided with.

In West Bengal Palda Fishermen's Cooperative Society Ltd. and Mudiya Fishermen's Cooperative Society Ltd. are such winner units that could not much better if the needed facilities were available to them. Therefore, I would like to urge upon the Government to help secure such infrastructural facilities to those winner units.

(viii) Demand for an opinion poll in the disputed area to solve Maharashtra-Karnataka border issue.

DR. DATTA SAMANT (Bombay South Central) : Dispute between Maharashtra-Karnataka border areas has been pending for the last thirty two years. More than fifteen lakh Marathi speaking people are residing in the border areas of Belgaum, Nipani, Karwar, Khanapur etc. As the recommendations of Mahajan Commission have not been accepted by the Government, they are not final. Recently, Marathi speaking people in border areas have been forced to learn Kannada from primary education and all correspondences at Government level is being made in Kannada only. This has caused hardships to the people.

Central Government has taken stand that this dispute should be solved by mutual discussion and consultation by Chief Ministers of both states. Hon. Home Minister had series of meetings with both the Chief Ministers. Chief Minister of

Maharashtra has suggested opinion poll in the disputed area so as to solve the issue as per wishes of the people. Central Government has taken similar stand on boundary disputes between Haryana, Punjab, Andhra, Kerala etc.

I, therefore, appeal to the Central Government to take opinion poll in the disputed area to solve this problem once for all.

12.30 hrs

**KHADI AND VILLAGE INDUSTRIES
COMMISSION (AMENDMENT) BILL**

[English]

MR. DEPUTY SPEAKER : Now the House will take up next item, namely, item 31.

Mr. Arunachalam.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : I beg to move* :

"That the Bill further to amend the Khadi and Village Industries Commission Act, 1956, as passed by Rajya Sabha, be taken into consideration."

MR. DEPUTY SPEAKER:
Motion moved:

"That the Bill further to amend the Khadi and Village Industries Commission Act, 1956, as passed by Rajya Sabha, be taken into consideration."

Moved with the recommendation of the President.